

**CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH**

OA No.363 & 1477/2017

Dated Friday, the 25th day of January, 2019

PRESENT

**Hon'ble Mr.R.Ramanujam, Administrative Member
&
Hon'ble Mr.P.Madhavan, Judicial Member**

OA 363/2017

C. Chakkaravarthy
Assistant Engineer (Retired)
Public Works Department
Puducherry – 605 001.

...Applicant

By Advocate M/s P. Suresh

Vs.

1. Union of India represented by
The Government of Puducherry through
The Chief Secretary to Government
Chief Secretariat
Puducherry – 605 001.

2. The Secretary to Government (Works)
Chief Secretariat
Puducherry – 605 001.

3. The Secretary
Ministry of Home Affairs
North Block
New Delhi – 110 001.

4. The Secretary
Union Public Service Commission
Dholpur House, Shahjahan Road
New Delhi – 110 069. **...Respondents**

By Advocate Mr. R. Syed Mustafa (R1&R2)
Dr. M. Devendran (R4)

OA 1477/2017

G. Sinivassane
Driver Grade-I (LMV)
O/o the Registrar of Co-operative Societies
V.V.P. Nagar
Thattanchavady
Puducherry – 605 009.

... Applicant

By Advocate M/s P. Suresh

Vs

1. Union of India represented by
The Secretary to Government (Co-operation)
Chief Secretariat
Puducherry – 605 001.

2. The Secretary to Government (Transport)
Chief Secretariat
Puducherry – 605 001.

3. The Secretary to Government (Finance)
Chief Secretariat
Puducherry – 605 001.

4. The Secretary to Government (Personnel)
Department of Personnel & Administrative Reforms
Chief Secretariat
Puducherry – 605 001.

5. The Director of Accounts & Treasuries
New Municipal Road
Kumarakurupallam
Puducherry – 605 001.

6. The Registrar of Co-operative Societies
V.V.P. Nagar
Thattanchavady
Puducherry – 605 009.

7. The Transport Commissioner
Transport Department
100 Feet Road
Mudhaliarpet, Puducherry – 605 004.

... Respondents

By Advocate Mr. R. Syed Mustafa

ORDER**[Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)]**

Today, learned counsel for the applicants in these OAs mentions that the applicants wished to withdraw the OAs. Accordingly, the matter is called and learned counsel for the applicants permitted to make an endorsement to this effect on the relevant case files.

2. As the applicants wish to withdraw these OAs, the OAs are dismissed as withdrawn.

**(P.MADHAVAN)
MEMBER(J)**

**(R.RAMANUJAM)
MEMBER (A)**

25.01.2019

M.T.